

**Affidavit to be Furnished by the candidate alongwith Nomination Paper  
Before the Returning Officer**

For election to.....(name of the House)

From.....RAXAUL (LOA.)..Constituency (Name of the Constituency)

I DR AJAY KR SINGH son/daughter/wife of VLISHWANATH SINGH  
Aged 65 years, resident of PS RAMGARHWA DUF EAST CHAMPARAN  
Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by BJP (name of the political party) / am contesting as an  
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AMVPS1224K	2015-16	750870
2.	Spouse- <u>HUF</u> <u>WIFE</u>	AKJHA4665A BFRPK2118P	2015-16	193170
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3 .....			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	

(c)	Punishment imposed :	
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(5) That I give hereto below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposits/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debtentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

As on 31-12-2016

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	119980	89970	HUF 215140		
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	1734599	-	2211050		
(iii)	Details of investment in Bonds, Debtentures/shares and units in companies/Mutual Funds and others and the amount.	150000	-	100000		
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LIC Policies 533405013 539720929 Surrenderable 675000	-	-		
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.					
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount )	Alto Car Bikaner 3152 6210000- New Page 606 265582000	-	-		
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Gold - 20 gm Value 58000	Gold 250 gm 247000	Gold 15 gm 43500		



(viii)	Any other assets such as value of Claims/interest	Moblie 8000 Rifle 40000			
(ix)	Gross Total value				

**B. Details of Immovable assets:**

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated  
2. Each land or building or apartment should be mentioned separately in this format.)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<u>Agricultural Land</u> Location(s) Survey number(s) Area (Total measurement in acres) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value					
(ii)	<u>Non-Agricultural Land</u> Location(s) Survey number(s) Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value					
(iii)	<u>Commercial Buildings</u> (including apartments) -Location(s) -Survey number(s) Built up Area (Total measurement in sq. ft.)					

	Whether inherited property (Yes or NO)								
	Date of purchase in case of self acquired property								
	Cost of property (in case of purchase) at the time of purchase								
	Any Investment on the property by way of development, construction etc.								
	Approximate Current market value								
(iv)	<b>Residential Buildings</b> (Including apartments,) - Location(s) - Survey number(s)								
	Area (Total measurement in sq. ft.)								
	Built up Area (Total measurement in sq. ft.)								
	Whether inherited property (Yes or NO)								
	Date of purchase in case of self acquired property								
	Cost of property (in case of purchase) at the time of purchase								
	Any Investment on the land by way of development, construction etc.								
	Approximate Current market value								
(v)	Others (such as interest in property)								
(vi)	Total of Current Market Value of (i) to (v) above								

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-  
(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan			PWF PNB KEC 216541=0		
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) <i>Minor legislative Assembly</i> Amount outstanding Nature of loan <i>Car Loan</i>	820000=0				

	Any other liability					
	Grand total of liabilities					
(ii)	<u>Government Dues:</u>					
	Dues to departments dealing with government accommodation					
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity					
	Dues to departments dealing with supply of telephones/mobiles					
	Dues to departments dealing with government transport (including aircrafts and helicopters)					
	Income Tax Dues					
	Wealth Tax Dues					
	Service Tax Dues					
	Municipal /Property Tax Dues					
	Sales Tax Dues					
	Any other dues					
	Grand total of all Govt. dues					

(7) Details of profession or occupation:

- a. Self.....M.L.A. & AGRICULTURIST  
b. Spouse.....HOUSE WIFE

(8) My educational qualification is as under: MBBS, RANCHI UNIVERSITY 1979

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)  
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Dr./Smt./Kum. DR. ASH KUMAR SINGH
2.	Full postal address	VILL- RAGHUNATHPUR PS RAMGARHW DIST- EAST CHAMPARAN
3.	Number and Name of the constituency and state	PARAVUL - 010
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	BJP
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL



(c) Total number of Pending cases where the court (s) have taken cognizance						
5. PAN of	Year for which last Income Tax Return filed	Total Income Shown				
(a) Candidate AMUPS1224K	AY 2015-16	780870				
(b) Spouse: BFRPK2118P						
(c) Dependents: 106-AA3HA465A	AY 2015-16	173510				
6. Details of Assets and Liabilities in rupees (Excluding Assets in loan)						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	5438399	336970	2569690		
B.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)					
(ii)	Approximate Current Market Price of Asset (Total Value)			2465000		
7	Liabilities					
(i)	Government dues (Total)	820000		4165470		
(ii)	Loans from Bank, Financial Institutions and others (Total)			2165410		
8. Highest educational qualification:						
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;  
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of.....201.....

Ajay Kumar Singh  
 DEPONENT  
 03/04/17

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Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and neatly.

INFORMATION ABOUT DETAILS OF MOVEABLE ASSETS AS ON 31.12.2016

DR AJAY KUMAR SINGH

S/O SHRI VISHWANATH SINGH

DEPOSIT WITH BANK(SELF)

STATE BANK OF INDIA, SECRETARIATE BRANCH, PATNA 10839462141

UNITED BANK OF INDIA, RAXAUL 1841050002035

1734040.00

559.00

1734599.00

DEPOSIT WITH BANK (HUF)

PUNJAB NATIONAL BANK, RAXAUL SB 4108000100012340

INDIAN OVERSEAS BANK RAXAUL SB 095101000003417

STATE BANK OF INDIA, RAXAUL SB 10973188485

650456.84

723536.00

837057.13

2211049.97

3945648.97

TOTAL

SELF

SBI LIFE INSURANCE

150000.00

HUF

DEPOSIT WITH LIFE INSURANCE MF

100000.00

TOTAL

250000.00

DETAILS OF INSURANCE POLICIES

SELF

POLICY NO. 533405013

POLICY NO. 539729929

Surrender Value (Approx)

675000.00

GRAND TOTAL

4870648.97

Ajay Kumar Singh  
03/03/17



INFORMATION ABOUT DETAILS OF IMMOVABLE ASSETS AS ON 31.12.2016

DR. AJAY KUMAR SINGH

S/O SHRI VISHWANATH SINGH

DETAILS OF AGRICULTURAL LAND

SL.NO.	LOCATION	KHATA NO	KHESARA NO.	EXTENT	CUR MARKET VALUE
1	Village Raghunathpur, Anchal Ramgarhwa	171		583 0-16-0	
2	Village Raghunathpur, Anchal Ramgarhwa			3246 0-0-08	
3	Village Raghunathpur, Anchal Ramgarhwa	203		555 0-15-14	
4	Village Raghunathpur, Anchal Ramgarhwa	247		573 0-11-14	
5	Village Raghunathpur, Anchal Ramgarhwa			574 0-03-14	
6	Village Raghunathpur, Anchal Ramgarhwa			575 0-11-08	
7	Village Raghunathpur, Anchal Ramgarhwa			576 0-16-10	
8	Village Raghunathpur, Anchal Ramgarhwa	49		577 0-15-04	
9	Village Raghunathpur, Anchal Ramgarhwa			578 0-12-07	
10	Village Raghunathpur, Anchal Ramgarhwa			579 0-12-09	
11	Village Raghunathpur, Anchal Ramgarhwa			580 04-13-08	
12	Village Raghunathpur, Anchal Ramgarhwa	47		3284 0-07-14.25	
13	Village Raghunathpur, Anchal Ramgarhwa			3287 0-13-11	
14	Village Raghunathpur, Anchal Ramgarhwa	172		3286 0-4-10	
				<u>05-07-11.25</u>	14950000.00

DETAILS OF NON-AGRICULTURAL LAND

SL.NO.	LOCATION	KHATA NO	KHESARA NO.	EXTENT	CUR MARKET VALUE
1	Village Raghunathpur, Anchal Ramgarhwa	434	2803-2804	0-10-0	1500000.00

RESIDENTIAL BUILDING

SL.NO.	LOCATION	KHATA NO	KHESARA NO.	EXTENT	CUR MARKET VALUE
1	Village Raghunathpur, Anchal Ramgarhwa	68	1357	0-0-11	2200000.00

FLATS IN APARTMENT

SL.NO.	LOCATION	FLAT NO	CUR MARKET VALUE
1	MATESHWARI APARTMENT VISHWESARAIA NAGAR DANAPUR PATNA	405	3500000.00
2	MATESHWARI APARTMENT VISHWESARAIA NAGAR DANAPUR PATNA	404	<u>2500000.00</u> <u>6000000.00</u>
	GRAND TOTAL		24650000.00

Ajay Kumar Singh  
03/08/17